

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 148
Appeal No. 846/252/ND/2019**

Under Section: 252

In the matter of:

Income Tax Officer M/s Proactive Digital Media Pvt Ltd.

Appellant

Vs.

ROC & Another

....Respondent

Order delivered on 06.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Fahad M. Khan, Advocate
For the ROC	: Mr. Yadubhushana Rao, AROC
For the IT	:

ORDER

Learned counsel for the appellant seeks time to place the correct copies of a as inadvertently the name mentioned of the company in the cause list and the appeal are not the same.

List on 31.01.2020

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh